

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2766

ANSWERED ON:26.11.2010

TRANS FAT IN EDIBLE OIL

Ramasubbu Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether presence of trans fat beyond its permissible limit has been detected in edible oil and other food items in the recent past across the country;

(b) if so, the details thereof;

(c) whether the Government has constituted any committee to review the limits of trans fatty acids (TFAs) in edible oil and food items; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (d) : At present, the Prevention of Food Adulteration Rules, 1955 do not prescribe any limits of Trans Fatty Acids (TFAs) in edible oils and fats.

(c) & (d): Do not arise.